

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (Hqs)
TIS HAZARI COURT, DELHI

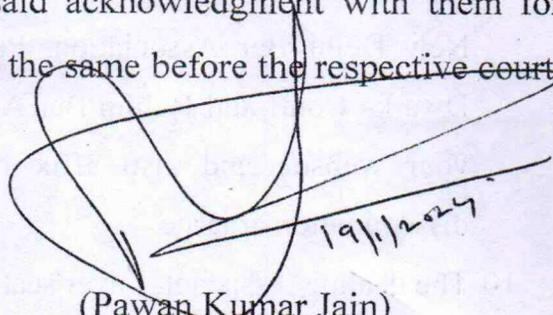
GENERAL NOTIFICATION

It is informed to all the concerned that the “**Online Fine Payment in Criminal Jurisdiction**” is being put into practice/rolled out in all the courts/districts, except Rouse Avenue Courts Complex, of Delhi District Courts w.e.f. 26.01.2024.

Now, where a court having criminal jurisdiction imposes a fine upon a party(ies) on or after 26.01.2024, the Advocate(s)/Party(ies) have an option to pay such fine online through <https://pay.ecourts.gov.in>.

In case of online fine payment through <https://pay.ecourts.gov.in>, no acknowledgment receipt shall be required to be issued by the Court as the payment portal automatically generates an acknowledgment receipt upon successful payment.

The parties shall retain a copy of said acknowledgment with them for further or future reference and shall produce the same before the respective court, if it is directed.


(Pawan Kumar Jain)
Chairman(I.T. & Digitization)/
Centralized Computer Committee
Tis Hazari Court, Delhi

19/1/2024

4786-4836

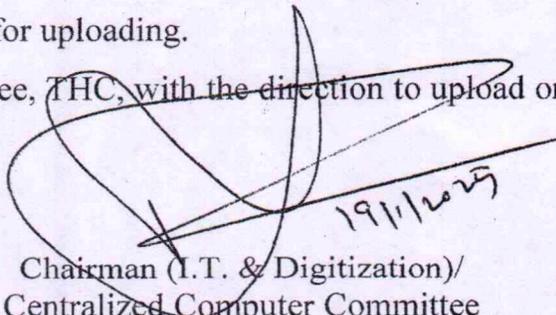
IT Cell/ 2024

Dated:

18 JAN 2024

Copy forwarded for information and necessary actions to:

1. The Worthy Registrar General, Hon'ble High Court of Delhi, New Delhi
2. All the Ld. Principal District & Sessions Judge, Delhi/New Delhi with the request to disseminate the information on the respective websites, affix on the prominent place/notice board and also share with Ld. Judicial Officers of their districts as well as respective Bar Association.
3. Ld. Principal District & Sessions Judge – Cum - Special Judge (PC ACT/CBI), RACC, New Delhi with the request to disseminate the information by affixing the same on the prominent place/notice board and also share with Ld. Judicial Officers of their districts.
4. Ld. Principal Judge-Family Court, Delhi/New Delhi.
5. Ld. Officer In-Charge- Computer, Delhi/New Delhi.
6. Ld. CPC, Hon'ble High Court of Delhi, New Delhi.
7. Ps. to Ld. Principal District & Sessions Judge (HQs), Tis Hazari Court Delhi
8. Hony. Secretary, Delhi High Court Bar Association, High Court of Delhi, New Delhi
9. Hony. Secretary, Delhi Bar Association. Tis Hazari Court, Shahdara Bar Association, Karkardooma Court, Saket Bar Association, Saket Court Complex, New Delhi Bar Association, Paliala House Court, Dwarka Bar Association, Dwarka Court and Rohini Bar Association, Rohini Court to upload the same on your website and also affix it on notice board and prominent place for dissemination at large.
10. The dealing Assistant, Layer seat, THC for uploading.
11. The Dealing assistant, Website Committee, THC, with the direction to upload on website.
12. Concerned file


19/1/2024
Chairman (I.T. & Digitization)/
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Tis Hazari Court, Delhi